

**F. No.J-11017/20/2017-Judicial**  
**Government of India**  
**Ministry of Law & Justice**  
**Department of Legal Affairs**  
**(Judicial Section)**  
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Shastri Bhawan, New Delhi,  
Dated 1<sup>st</sup> August, 2018


**ORDER**

The President is pleased to engage following three Advocates for conducting Central Government litigation (except cases of Railways & Taxation) before the Allahabad High Court at Allahabad, its Bench at Lucknow and the Central Administrative Tribunal, Allahabad Bench, as shown below, for a period of three years from the date of this order or until further orders, whichever is earlier:

Sl. No.	Name of Advocate (S/Shri)	Contact details	Enrollment No.
<b><u>Allahabad High Court, Lucknow Bench</u></b> <b><u>Senior Panel Counsel</u></b>			
1.	Pawan Kumar Verma	Kauwapur Bazar, Masmule Jaynagra, Tehsil Tulsipur, Paragana/District-Balrampur (UP)	UP/4030/1999
<b><u>Central Administrative Tribunal, Allahabad Bench</u></b> <b><u>Senior Panel Counsel</u></b>			
2.	Vidit Khanna	House No. 42, Advocate Colony, Preetam Nagar, Allahabad. Mob: 9458562535 Email:viditkhanna.adv@gmail.com	UP/07334/2008
<b><u>Allahabad High Court at Allahabad</u></b> <b><u>Central Government Counsel</u></b>			
3.	Piyush Tripathi	G-1, 326, ADA Colony, Kalindipuram, Allahabad, Uttar Pradesh. Mob: 7838761035	UP/15782/2010

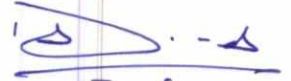
2. The engagement and professional fee of the aforesaid advocates will be governed by the terms and conditions contained in this Department's O.M. No. 26(1)/99-Judl. dated 24.09.1999 read with OM No. 26(1)/2014/Judl. dated 01.10.2015 & instructions issued subsequently through OMs. The aforesaid OMs are available on the official website of this Department i.e. [www.legalaffairs.gov.in](http://www.legalaffairs.gov.in) in the tab 'Judicial Section' under heading 'Circulars pertaining to litigations'.

3. Hindi version of this order will follow.

  
(S. R. Mishra)  
Additional Secretary

Copy for information to:-

1. PS to MLJ/PS to MSLJ/PS to Law Secretary/PS to Legislative Secretary/All Additional Secretaries/PS to all JS&LA in the Main Sectt.
2. Shri Shashi Prakash Singh, Addl. Solicitor General of India, Allahabad High Court.
3. Shri Gyan Prakash, Asstt. SGI, Allahabad High Court, Allahabad.
4. Shri Surya Bhan Pandey, Asst. SGI, Allahabad High Court, Lucknow Bench.
5. The Registrar, Allahabad High Court at Allahabad and at Lucknow.
6. The Registrar, CAT, Allahabad Bench at Allahabad.
7. All the three Counsel as above.
8. To upload on the website of this Department i.e. [www.legalaffairs.gov.in](http://www.legalaffairs.gov.in) in the tab 'Judicial Section' under the link 'List of empanelled counsel' for information of all concerned.
9. Hindi unit, Department of Legal Affairs for Hindi translation of the order.
10. Guard File/Judicial Section with 5 spare copies.



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